

Dr. M. M. Das : During the current year which has just begun we think that all these books which were taken up during the last year will be completed and will be published.

भारत में विदेशी शासकों की प्रतिमायें

* १२६८. श्री भक्त बर्षान : क्या शिक्षा मंत्री २३ सितम्बर, १९५५ के तारांकित प्रश्न संख्या २०६३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि सार्वजनिक स्थानों में अभी तक विदेशी शासकों की जो प्रतिमायें विद्यमान हैं, उन्हें हटाने के बारे में अब तक कितनी प्रगति हो चुकी है या क्या निर्णय किया गया है ?

शिक्षा मंत्री के सहासचिव (डा० एम० एम० बास) : यह विषय अभी विचाराधीन है ।

श्री भक्त बर्षान : क्या यह सत्य नहीं है कि राज्य सरकारों की सम्मतियाँ आये हुए एक या डेढ़ वर्ष से अधिक बीत गये हैं ? तो इस का निर्णय करने में इतनी देरी क्यों की जा रही है ?

Dr. M. M. Das : Although the reply that has been given is stereotyped, it does not signify that no progress has been made in this direction. If you permit me I will explain the whole position.

श्री भक्त बर्षान : मेरा प्रश्न ही यह था कि अभी तक इस में क्या प्रगति हुई है । सभा सचिव महोदय को यह बताने की कृपा पहले ही करनी चाहिये थी ।

Mr. Speaker : What has been done so far . What is the answer ?

Dr. M. M. Das : The answer will be in a little detail. Shall I give it?

Mr. Speaker : He should say so many statutes have been removed.

Dr. M. M. Das : There are five States in the country in which these statutes are more in number. These States are Madras, Andhra, West Bengal, Uttar Pradesh and Bombay. We wanted to know the reactions of these States with regard to this proposal. Andhra has said that they do not like...

Mr. Speaker : What about the Centre ? He is not worried about the States. Hon. Minister is concerned with the Centre.

Dr. M. M. Das : This question relates to the Centre and the Central Government has to take a decision on behalf of the States.

Some Hon. Members : What about the statutes in the Centre?

Mr. Speaker : Am I to put supplementary questions ? The Hon. Ministers and Parliamentary Secretaries will answer these questions. They understand as much as I do. If it takes a lot of time to get replies from the State Governments, what has been done so far as the Centrally-administered areas are concerned ? Why should we make it appear that there is something withheld when there is no such intention?

Dr. M. M. Das : The Central Government was awaiting the reply of the State Governments, and one decision

Mr. Speaker : The hon. Deputy Minister.

The Deputy Minister of Education (Dr. K. L. Shrimali) : The matter has been under the consideration of Government for some time, and we wrote to the State Governments as to what their views were. These views have been received. Madras said some of these monuments should be removed, others should be allowed to remain. Uttar Pradesh, while...

Shri Debeswar Sarmah : That is not the point.

Mr. Speaker : We want to know what is happening with respect to the jurisdiction of the Centre ?

Shri Debeswar Sarmah : Say, in Delhi.

Dr. K. L. Shrimali : Some uniform policy has to be adopted with regard to all these monuments. Replies from the State Governments have been received. A decision will be taken at an early date.